



**The “Recruitment Rules, 2012” for the Post of
Deputy Director, Chemistry Division (Chemical
Science) in State Forensic Science Laboratory.**





GOVERNMENT OF TRIPURA
HOME DEPARTMENT

No.F.47(4)-PD/2008

Dated, Agartala, the 18th June, 2012.

NOTIFICATION

In exercise of the power conferred by proviso to article 309 of the Constitution, the Governor, Tripura hereby makes the following rules regulating the method of recruitment to the post of Deputy Director, Chemistry Division (Chemical Science) in State Forensic Science Laboratory, Tripura under Home Department, namely :-

1. Short title & commencement :--

- (1) These rules may be called the "Recruitment Rules, 2012" for the post of Deputy Director, Chemistry Division (Chemical Science) in State Forensic Science Laboratory under the Home Department.
- (2) They shall come into force with effect from the date of its publication in the Tripura Gazette.

2. The name of the post(s) shall be as specified in Column-1 of the Schedule annexed hereto.

3. Number, Classification and scale of Pay :--

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule, annexed hereto.

4. **Method of recruitment, age limit, qualification, etc :--** The method of recruitment to the said post, age limit, qualifications and other matters relating to the said post shall be as specified in columns-5 to 13 of the said schedule.

5. Disqualification :- No person,

- (a) Who has entered into or contracted a marriage with a person having spouse living ; or
- (b) Who, having a spouse living, has entered into or contracted a marriage with another person, shall be eligible for appointment to the said post :-

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rules.

6. **Power to relax :-** Where the State Government is of the opinion that it is necessary or expedient to do so it may by order, for reasons to be recorded in writing and in consultation with the 'Tripura Public Service Commission', may relax any of the provisions of these rules with respect to any class or category of persons.

7. **Saving :-** Nothing in these rules shall effect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,

R. P. Datta
Deputy Secretary to the
Government of Tripura.

SCHEDULE

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|--|----|--|
| 1. Name of the Post(s) | :- | Deputy Director, Chemistry Division (Chemical Science) in State Forensic Science Laboratory under Home Department, Tripura. |
| 2. Number of post(s) | :- | 01(one) plus additional post(s) as and when created. |
| 3. Classification | :- | Group-- 'A' Gazetted. |
| 4. Scale of pay | :- | Pay Band-4, Rs.13,575-37,000/- Grade Pay Rs.4800/- per month subject to revision by the Government from time to time. |
| 5. Method of recruitments whether by direct recruits or by deputation/ transfer and percentage of the vacancies to be filled by various methods. | :- | 100% by promotion failing which by direct recruitment. |
| 6. Age limit for direct recruits. | :- | Maximum 45 years. Upper age limit is relaxable by 5(five) years in case of SC/ST/differently able (PH) candidates and Government servants. |
| 7. Educational and other qualifications required for direct recruits. | :- | <u>Essential Qualification :-</u>
Masters degree in Chemistry/Forensic Science with chemistry as one of the subject at Bachelor of Science level from a recognized university or equivalent.
<u>Experience :-</u>
(i) Minimum 6(six) years working experience in the post of Senior Scientific Officer in a Government Forensic Science Laboratory in Chemical Science Division.
(ii) Training in Forensic Chemical Sciences (ND & PS, Explosive and Toxicology) R&D activities in Forensic Science. |

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| 8. | Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees. | -- | Age - No
Qualification - Yes. |
| 9. | Period of probation, if any. | -- | 2 (two) years. |
| 10. | Whether Selection post or non-selection post. | -- | Selection. |
| 11. | In case of recruitment by promotion/deputation/transfer, Grades from which promotion/transfer /deputation is to be made. | -- | Promotion from the post of Senior Scientific Officer of State FSL, Tripura who have completed 6 (six) years of service in the grade/discipline. |
| 12. | If a D.P.C. exists, what is its composition. | -- | Group -- 'A' DPC |
| 13. | Circumstances in which TPSC is to be consulted in making recruitment. | -- | As required under TPSC (Exemption from Consultation) Regulation, 1973. |

By order and in the name of the Governor,

R. P. Datta
Deputy Secretary to the
Government of Tripura.

Government of Tripura
Education (School) Department.

No.F.(24)-SE-E(G)/05(L-1)

Dated, Agartala, the 17th May, 2012.

NOTIFICATION

In the interest of the public, the Governor of Tripura is pleased to place the service of Sri Ringthang Darlong, Headmaster, Tlangng High School, Kanchanpur to the Tripura Tribal Areas Autonomous District Council (T.T.A.A.D.C.) to post him as Inspector of Schools, Kanchanpur on deputation basis until further orders.

Sri Darlong will relinquish his charges by submitting one-sided charge report and join at Education Inspectorate, Kanchanpur T.T.A.A.D.C. by taking over complete charges from Sri Narendra Kr. Das, I/S, Kanchanpur immediately.

By order of the Governor,

Kumar Jamatia
Under Secretary to the
Government of Tripura.